

COMPLAINTS AGAINST SHORTCOMINGS OF JELLY FOR MEDICINAL USE

5539. SHRI K. G. DESHMUKH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the Government have received complaints from the actual users of jelly for medicinal use and the consumers regarding the following shortcomings :

- (i) presence of highly carbonisable matter which acts as irritant,
- (ii) offensive odour,
- (iii) keeping quality with reference to viscosity and penetration value,
- (iv) storage stability ;

(b) whether on receipt of the complaints in this regard Government made reference to the producers of indigenous jelly to improve their quality ;

(c) if so, the names of the parties to whom references were made, the nature of the reference and the date of the reference; and

(d) the reaction of the manufacturers thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) Yes, Sir.

(b). Yes, Sir.

(c) A reference was made by the Government on June 23, 1967, to M/s. Savita Chemicals, M/s. Kela Company and M/s. Bharat Petroleum Products, bringing the said complaints to their notice and requesting them to examine the feasibility of removing the defects quickly and advise Government about the possibility of supplying an acceptable quality of Jelly.

(d) M/s. Kela Company replied that their product conformed to B. P. specifications and that they could make samples of any specified standards, if approached by the customers concerned. M/s. Bharat Petroleum products requested to be allowed to import special type of base oils for manufacturing petroleum jelly. M/s. Savita Chemicals made both of the foregoing pleas.

MANUFACTURERS OF PETROLEUM JELLY

5540. SHRI B. N. BHARGAWA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the names of the recognised manufacturers of the Petroleum Jelly in India, their production capacities and the details of formula on which the raw material allocation to these manufacturers are based ;

(b) the terms and conditions which govern the raw material import licence issued by Government to these manufacturers in respect of import, utility, and marketing of the products; and

(c) the items which Government allow to the recognised manufacturers of jelly to be imported through their raw material licence and the break-up with date which Government allowed them to import during the years 1967 and 1968 ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) The names of the recognised manufacturers of Petroleum Jelly in India and their production capacities as assessed by the Indian Institute of Petroleum are as under :—

	<i>Capacity (in Tonnes/ Year)</i>
1. M/s. Kela Co. Bombay	9,000
2. M/s. Savita Chemicals, Bombay	3,000

3. Bharat Petroleum Products, Bombay	2,250
4. M/s. Petro-products Industries, Bombay	1,000
5. M/s. Pam Industries, Bombay	400
6. M/s. Tejpal & Co., Madras	450

The said manufacturers generally make their own arrangements for the required raw materials. However, in the context of demand from them made last year for imported base oils, the Government had made arrangements for import through the Indian Oil Corporation and Esso upto three months' requirements of these manufacturers. These requirements, on the basis of which allocations were subsequently made, were assessed after taking into consideration the above-mentioned capacities, the figures of actual production and of consumption of base oils during 1966-67, and the demand for base oils made by these manufacturers.

(b) and (c). The information is being collected and will be placed before the House in due course.

COMPLAINT FROM THE JELLY PRODUCERS FOR IMPORT OF GOOD QUALITY MINERAL OIL

5541. SHRI B. N. BHARGAWA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether there has been any complaints from the producers of jelly for import of good quality Mineral Oil prior to Government having taken decision of releasing its import ;

(b) if so, the names of the jelly producers, the date on which their complaints were received in the Ministry, and the action taken by Government thereon with the details thereof ;

(c) whether the requests of these manufacturers were declined; and

(d) if so, the reasons therefor; and the dates on which it was done?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) Yes, Sir.

- (b) 1. M/s. Kela Co., Bombay.
2. M/s. Savita Chemicals, Bombay.
3. M/s. Bharat Petroleum Products, Bombay.
4. M/s. Petro-products Industries, Bombay.
5. M/s Pam Industries, Bombay.
6. M/s. Tejpal & Co., Madras.

The complaints were received at different times during the last two years; information on the exact dates is not readily available. Steps were taken to assist them in obtaining their supplies from the Oil Companies and Government made specific allocations to M/s. Esso and Indian Oil Corporation to import and supply mineral oils of the required quality.

(c) No Sir.

(d) Does not arise.

DEVELOPMENT OF SAMPLES OF SPECIAL VICKS GRADE JELLY

5542. SHRI B. N. BHARGAWA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government, while acting on the complaints of actual users of jelly to allow them import for medicinal use, called upon all the manufacturers to develop the samples of Special Vicks Grade Jelly ;

(b) the names of the parties called upon to develop the jelly (Vicks Grade) and the date on which it was done ;